

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
156/16	227/17	Hearing	391 / 394	Valdel Xtent Outsourcing Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Murali Ananth sivan . Counsel la .  
Argun k. Perikel . Petitioner ,  
Nishita Paul . "





2) Prema. Halhi Advocate for  
Rec

Heard counsel for petitioner. He has filed one memo of undertaking in respect of TP 224/2017, TP 225/2017, TP 226/2017 and TP 227/2017 signed by authorised representative of Petitioner Company dated 08.03.2017.

Orders reserved.

MEMBER (J)

MEMBER (T)